

(c) A Joint Machinery has been set up to operationalise the recommendations of the Action Plan. First meeting of the Joint Machinery was held on 2-12-1994.

[Translation]

#### Seismological Observatory in Gujarat

2232. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat has urged the Union Government to set up a modern seismological observatory and deploy mobile units therefor urgently in view of the earthquake tremors in the State; and

(b) if so, the details thereof, the purpose likely to be served therefrom and the action taken by the Union Government in regard thereto so far?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN DEPARTMENTS OF ATOMIC ENERGY DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI):

(a) no, Sir.

(b) Does not arise, Sir. However, the India Meteorological Department is operating a permanent Seismological Observatory at Bhuj while the Gujarat Engineering Research Institute is maintaining a number of Seismological Observatories to meet the local needs.

[English]

#### Tour by Minister

2233. DR. RAM CHANDRA DOME: Will the PRIME MINISTER be pleased to state:

(a) the number of days during this financial year the Ministers of State for Rural Development went on tour within the country and outside, separately;

(b) the details of such tours;

(c) the expenses incurred in respect of each such tour;

(d) whether the expenses were borne by the Central Government budget; and

(e) if not, the source of the funds?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR): (a) to (e). The Statement -I and Statement -II showing the details regarding the tours undertaken by the Two Ministers of State for Rural Development are attached.

(d) Yes, Sir, Except in some cases where transport was provided by State Government.

(e) Not applicable.

#### STATEMENT—I

Details of the visits of Minister of State for Rural Development Shri Rameshwar Thakur

Date	Place of Visit	Expenses
<b>Part I : Visits within the country</b>		
31.3.94	PATNA	Rs. 4176
to		
01.04.94		
8.4.94	Bombay	Rs. 11082
to		
10.4.94		
14.4.94	Hyderabad	Rs. 5948
to		
16.4.94		
11.4.94	Patna	Rs. 4176
to		
12.4.94		
13.4.94	Amritsar	State Govt. arrangement
23.4.94	Patna	Rs. 2088
16.5.94	Bangalore-Hyderabad-	Rs. 11574
to	Calcutta	
18.5.94		
29.5.94	Kalimpong, Darjeeling,	Rs. 5148
to	Purnea	
1.6.94		
3.6.94	Calcutta	Rs. 3135
to		
4.6.94		
11.6.94	Patna-Calcutta	Rs. 5195
to		
12.6.94		
25.6.94	Patna	Rs. 4176
to		
26.6.94		
27.6.94	Hyderabad-Warangal	Rs. 5348
to		
28.6.94		
1.7.94	Bombay	Rs. 5546
to		
2.7.94		
6.7.94	Patna	Rs. 4176
to		
7.7.94		
22.7.94	Patna	Rs. 4176
to		
23.7.94		
30.8.94	Patna-Lucknow-Amethi	Rs. 3010
to		
2.09.94		
5.9.94	Patna-Deoghar-Dumka-	Rs. 3445
to	Sahibganj	
10.9.94		

Dates	Place of visit	Expenses
15.9.94 to 19.9.94	Madras-Gandhigram- Trupati	Rs. 8996
24.9.94 to 26.9.94	Bombay-Wardha	Rs. 7834
29.9.94	Hyderabad	Rs. 6880
1.10.94 to 3.10.94	Patna-Bhagalpur- Deoghar-Madhupur	Rs. 2437
6.10.94 to 7.10.94	Chandigarh-Ludhiana	Punjab State Govt. plane
14.10.94	Bahaduragarh	By Car Expenses not compounded
21.10.94 to 24.10.94	Panta	Rs. 2597
24.9.94 to 4.10.94	Valsad	By Train using HQR
12.10.94 to 17.10.94	Valsad	By train using HQR
22.10.94 to 24.10.94	Lucknow	-do-
29.10.94 to 7.11.94	Valsad	-do-
10.11.94 to 21.11.94	Valsad	-do-
Part II: Visits outside the country NIL		

## STATEMENT—II

*Details of the visits of Minister of State for Rural  
Development Shri Uttambhai Patel*

Dates	Place of visit	Expenses
Part I : Visits within the country		
30.3.94 to 6.04.94	Ahmedabad Valsad	Rs. 1939/-
7.4.94 to 9.4.94	Madras-Pondicherry- Port Blair-Calcutta	Rs. 13425/-
10.4.94	Ahmedabad	Rs. 3878/-
14.4.94 to 17.4.94	Calcutta-Agartala	Rs. 7380/-
29.4.94 to 1.5.94	Valsad	By Train using HQR

Dates	Place of visit	Expenses
16.5.94 -do- 18.5.94	Ratlam	By train using HQR
18.5.94	Muzaffarnagar	By car expenses not compounded
20.5.94 to 30.5.94	Valsad	By train using HQR
2.6.94 to 5.6.94	Calcutta-Dimapur- Guwahati	Rs. 8735
6.6.94 to 8.6.94	Dehradun	By train using HQR
18.6.94 to 22.6.94	Valsad	By train using HQR
23.6.94 to 25.6.94	Bagdogra-Gangtok	Rs. 6120/-
29.6.94 to 1 7.94	Calcutta-Aizwal	Rs. 8718/-
5.7.94 to 9.7 94	Tnvandram-Cochin- Agati-Kawarati	Rs. 9967/-
2.7.94 to 4.7.94	Valsad-Bombay	By train using HQR
19.7.94 to 21.07.94	Calcutta-Itanagar- Bombay Valsad	Rs. 11555/-
17.7.94	Aligarh	By car expenses not compound
5.8.94 to 8 8.94	Valsad	By train using HQR
26.8.94 to 5.9.64	Valsad	-do-
7.9.94 to 8.9.94	Ahmedabad	Rs. 4476/-
12.9.94 to 17.9.94	Hyderabad-Bombay- Valsad	Rs. 5402/-
23.9.94 to 24.9.94	Bombay-Surat	Rs. 3143/-
25.10.94 to 26.10.94	Patna-Rajgir	State Govt. Helicopter
7.11.94 to 9.11.94	Bombay	Bills awaited from Indian Airlines

Date	Place of Visit	Expenses
19.11.94 to 22.11.94	Patna-Darbhanga- Samastipur-Madhubani- Muzaffar Pur	Bills awaited from Indian Airlines
24.11.94 to 25.11.94	Ranchi	-do-
<b>Part-II: Visits outside the country</b>		
20.8.94 to 22.8.94	Kathmandu	Rs. 4140/-

#### Construction of SFS Flats in Vasant Kunj

2234. SHRI PAWAN KUMAR BANSAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the delayed and defective construction of SFS flats by DDA in Sector-C, Pocket-9, Vasant Kunj, New Delhi;

(b) if so, the remedial action taken in this regard;

(c) whether the possession of incomplete flats is being given to the allottees; and

(d) if so, the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). The DDA has reported that it is not aware of any defective construction of SFS flats in Sector 'C' Pocket 9 of Vasant Kunj. There has, however, been some delay in construction on account of general reasons viz. shortage of cement and steel, typical topography of the area, presence of isolated loose underground pockets, deep ditches, etc. there has also been some delay on part of the Delhi Electric Supply Undertaking in providing electricity services.

(c) and (d). The flats are complete in all respects, including services, except electricity, which has to be provided by Delhi Electric Supply Undertaking. The possession of the flats has, however, been given to those allottees only who have given their consent in writing to get the possession without electricity and water. The Delhi Electric Supply Undertaking has been requested to complete the remaining electrification work in the pocket and to give connections to the individual flats without further loss of time. The Delhi Electric Supply Undertaking has stated that individual electric connection could be provided to the allottees on demand immediately without any difficulty.

#### Development of Electronics Projects

2235. SHRI RAM KAPSE: Will the PRIME MINISTER be pleased to state:

(a) the total allocation for the development of electronic industry during the Eighth Five Year Plan, year-wise;

(b) the total amount allocated to Maharashtra for the purpose during the above period; and

(c) the details of specific electronic projects proposed to be undertaken during the year 1994-95 and Eight Five Year Plan period in Maharashtra; and

(d) the details of foreign investment proposals cleared for Maharashtra for the development of electronic industry?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) The Planning Commission does not make specific sub sectoral allocation for electronics for the States. The Central Government outlay for the electronics sector is as follows:

Period	Outlay
1994-95	Rs.140.6 crores
VIII Plan	Rs.611 crores

(b) There is no specific allocation of this Central outlay statewise in the electronics sector. The Department of Electronics allocates from this Central Government outlay, its resources on various projects/programmes depending upon the requirement of the Electronics Industry which is decided by various expert Councils and Committees. Such projects and programmes are in the nature of infrastructure setting up or sponsored projects for specific technology or manpower development.

(c) Mission Mode Project for the development of high purity chemicals, polymers and precursors for electronics applications (phase I) is proposed to be undertaken at Centre for Materials for Electronics Technology (C-MET) Laboratory at Pune during VIII Five Year Plan period.

(d) During the year 1993 and 1994 (upto October, 1994), 22 proposals involving foreign direct investment were approved by the foreign investment Promotion Board/empowered Committee for electronics units in Maharashtra for the manufacture of Software, hardware, computer peripherals, Fax machine, video cassettes, cassette players, semi-conductor devices, compact discs, quartz products, recording studio under the Electronics Hardware Technology Park (EHTP), Software Technology Park (STP) schemes as well as the domestic sector.